

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:127
ANSWERED ON:24.11.2014
EXPANSION OF REFINERIES
Kumar Shri Ashwini

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of refineries functioning in the country at present along with their installed capacity, Oil Marketing Companies (OMCs)/State-wise;
- (b) whether the Government proposes to set up more refineries in the country; and
- (c) if so, the details thereof along with places identified for the purpose, OMCs/ State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN)

- (a) The details of refineries in the country along with their installed capacity, company-wise and State-wise is at Annexure.
- (b) and (c): Consequent on the de-licensing of the refinery sector in June, 1998, a refinery can be set up anywhere in India by a Private or Public Sector Enterprise, depending on its techno-commercial viability. Indian Oil Corporation Limited is setting up a 15 MMTPA refinery at Paradip, Odisha. Government has approved the proposal of Hindustan Petroleum Corporation Limited to set up a 9 MMTPA Refinery-cum-Petrochemical Complex in Barmer District of Rajasthan, in collaboration with Government of Rajasthan.